
**North India Coating Pvt. Ltd. Vs M/S. United India Insurance Company
Limited**

Consumer Case No. 83 Of 2008

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 27, 2020

Hon'ble Judges: Prem Narain, Presiding Member; C. Viswanath, Member

Bench: Division Bench

Advocate: Ranjan Kumar, Kishore Rawat

Final Decision: Dismissed

Judgement